

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 9 FEB 1995

APPLICATION NO: 1162 and 1874 to 1959 of 1994.

APPLICANTS:- Sri.K.Srinath and (86) Others.,

V/S.

RESPONDENTS:- The Chief General Manager, Karnataka Telecom Circle,
Bangalore five others.

To

1. Sri.M.B.Nargund, Advocate, No.799, Third Main Road,
Fourth Block, Rajajinagar, Bangalore-560 010.
2. Sri.M.Vasudeva Rao, Addl.Central Govt.Stng.
Counsel, High Court Bldg, Bangalore-560 001.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.
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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 16th January, 1995.

Issued on
10/02/95

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M. S.
DEPUTY REGISTRAR
JUDICIAL BRANCHES.
9/2/95

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

ORIGINAL APPLICATION Nos.1162 & 1874 TO 1959/94

MONDAY, THIS THE 16TH DAY OF JANUARY, 1995

SHRI JUSTICE P.K. SHYAMSUNDAR .. VICE CHAIRMAN

SHRI T.V. RAMANAN .. MEMBER (A)

1. K. Srinath, aged 50 years,
Sr. Technical Supervisor,
O/o AE E-10 B. RT Nagar,
RLU Bangalore.
2. Lilly Thaniniyal T. aged 39 years,
Technical Supervisor,
O/o AE E-10B, R.T. Nagar RLV
Bangalore.
3. Helen Lobo, aged 33 years,
Technician, Malleswaram Exchange,
Bangalore.
4. H.G. ByreGowda, aged 31 years,
Technician, O/o AE E-10B
R.T.Nagar RLU Bangalore.
5. A. Raman, aged 45 years,
Technician, O/o AE E-10B Mal
Malleswaram Exchange, Bangalore.
6. Shankar, aged 38 years,
Technician, O/o AE MAL E.10B
Malleswaram Exch. Bangalore.
7. Shubangi, aged 39 years,
Technician, O/o AE E.10B
LAL Malleswaram Exchange, Bangalore.
8. R. Lalitha, aged 37 years,
Technician, O/o AE E-10B MAL
Malleswaram Exchange, Bangalore.
9. P. Palani Velu, aged 34 years,
J.T.O., O/o C.G.M.T. Planning Section
Room No.412, 4th Floor, Bangalore-6.
10. N. Chandra Shekhar, aged 37 years,
Technician, O/o AE Tech 1-10 II (SFCI)
CMX Bldgs., B.G.T.D. Bangalore-1.
11. C.S. Satyanarayana, aged 39 years,
Technician, O/o DE Building Manning
Amenity Block, Bangalore.

... Applicants



12. Prasannakumar, aged 39 years,
Sr. Technical Supervisor,
O/o AE Tech. 010 II (SF.C.I) CMX Bldgs
BGTB. Bangalore-1.
13. G. Richard D'Souza, aged 54 years,
Technician, O/o AE SSX Central I/D
CMX Bldgs. Bangalore-1.
14. N. Bhanu Prakash, aged 37 years,
Technician, O/o AE Jay I/O T.D.
Jayanagar Exch. Bangalore.
15. J. Lakshminarayana, aged 41 years,
Technician, O/o AE SSX Central I D
CMX Bldgs., Bangalore-1.
16. Lakshmana, aged 34 years,
Technician, O/o AE Rural RLU Yelahanka
Yelahanka Exchange, Bangalore-64.
17. G. Umajayanthi, aged 30 years,
Technician, O/o AE Rural Yelahanka RLU
Yelahanka Exchange, Bangalore-64.
18. T. Narasimha Murthy, aged 31 years,
Technician, O/o AE Central O/D West
Bangalore-9.
19. V.S. Vasanthi, aged 32 years,
Technician, O/o AE Rural, Yelahanka RLU
Yelahanka Exchange, Bangalore-64.
20. T. Kannan, aged 57 years,
Technician, O/o AE. SSX Central I/D
CMX Bldgs Bangalore-1.
21. K. Shyamsundar Rao, aged 50 years,
Sr. Technical Supervisor,
O/o DE Central O/D CMX Bldgs.,
BDTD Bangalore.
22. Manoharan S., aged 43 years,
Technician, O/o AE Central O/D South
PABX Bangalore.
23. M.S. Radha Krishna, aged 50 years,
Sr. Technical Supervisor,
O/o AE Internal I Malleswaram Exch.
Bangalore-55.
24. K. Siddappa aged 42 years,
Technician, O/o Malleswaram J/D
Malleswaram Exch. Bangalore-55.
25. K. Nanjundaiah, aged 32 years,
Technician, O/o AE Internal I,
Malleswaram Exch. Bangalore.
26. R.V. Santhanam, aged 42 years,
Technical Supervisor, O/o MAL I/D
Internal I, Malleswaram Exch.
Bangalore.

27. A.V. Subramanyam, aged 57 years, Technician, O/o AE PBX North City, Bangalore.
28. Vincent D Paul, aged 41 years, Technician, O/o AE Trunks Egh II, Telecom Bldgs., Bangalore.
29. Hanumantharaya, aged 38 years, Technician, O/o AE E-108, R.T.Nagar RLU, Bangalore.
30. Zarappa, aged 35 years, Technician, O/o A.E. E-108, Peenya Exch., Bangalore.
31. Venkateshaiah, aged 42 years, Technician, O/o AE E-108, R.T.Nagar RLU Bangalore.
32. K.G. Thippeswamy, aged Major, Technician O/o AE DTTE, Bangalore.
33. Chenga Reddy, aged 53 years, Sr. Technical Supervisor, O/o AE Central O/O West, B.E.T.D. Bangalore.
34. Venkatesha, aged Major, Technical Supervisor, O/o A.E. Central O/O South B.B.T.D., Bangalore.
35. N. Sadananda, aged 37 years, Technician, O/o AE Trunks Technical II, Telecom Bldgs., Bangalore-1.
36. B. Balakrishna, aged 37 years, Technician, O/o T.E. Installation, B.E.B. Tele Bangalore.
37. B.N. Shivalingaiah, aged Major, O/o DE OCB 283, Installation Telecom Bldg. 3rd Bloor.
38. M. Nanjundaswamy, aged Major, Technician, INR.RLU Exchange, under D.E. Gen II EI08 Bangalore.
39. K.S. Shanthala Devi, aged 36 years, Technician, SDE BL, Bellary.
40. M. Pattanashetti, aged 37 years, Technician, D.T.O. Bellary.
41. D.M. Viswanatha Shastray, aged 49 years, Technical Supervisor, S.D.O.P. Bellary.
42. Dilip Kumar Yeshvant Kamble, aged 35 years, Technician, Bellary.

... Applicants



43. P. Mohammed Iqbal, aged 37 years,
Technician, Bellary.

44. V. Keshavaruddanna Rao, aged 39 years,
Technician, Bellary.

45. J.G. Nageswara Rao, aged 34 years,
Technician, Kurugodu, SDOT Bellary.

46. N. Lokesha Reddy, aged 45 years,
Sr. Technical Supervisor, Bellary.

47. B. Thippaiah, aged 37 years,
Technician, Bellary.

48. T.U. Rajeswara Swamy, aged 34 years,
Technician, Bellary.

49. S. Venkataswamy, aged 37 years,
Technician, Bellary.

50. C.A. Tarikeri, aged 34 years,
Technician, Bellary, SDOT Bellary.

51. C.B. Channebasavanna Goud, aged 32 years,
Technician, Bellary.

52. M. Anser Baig, aged 32 years,
Technician, Sriaguppa AE Siruguppa.

53. B. Mallikarjuna, aged 41 years,
T.T.A. (Tech), Bellary.

54. Chandrasekhar S. Biradar, aged 37 years,
Technician, Bellary.

55. G. Venkata Reddy, aged 39 years,
Technician, Bellary.

56. K. Malleshi, aged 37 years,
Technician, Bellary.

57. V.H.M. Sadashiva Murthy, aged 37 years,
Technician, T.T.A. Tele Exg. Korangallu,
SDOT Bellary.

58. S. Munneer Ahmed, aged 39 years,
Technician, Bellary.

59. A. Chidanandappa, aged 37 years,
Technician, Bellary.

60. M. Mallikarjuna Reddy, aged 34 years,
Technician AE Co-axile, Bellary.

61. Mahaboob Basha, aged 38 years,
Technician, Bellary.

62. K. Sivananda, aged 35 years,
Technician, Kampli ADOT Bellary.

63. T. Shekar Babu, aged 34 years,
Technician, Kampli, SDOT Bellary.

64. M. Shabuddin, aged 39 years,
Technician, Bellary.

65. H. Sivaprasad Goud, aged 36 years,
Technician, AE-Installation Aq. Bellary.

66. Sri Shashikant R. Nayak, aged 31 years,
T.P. Technician, Hospet SDOT Hospet.

67. B.M.S. Gurubasavaraj, aged 34 years,
T.P. Technician, Hospet, SDOT Hospet.

68. S. Ravindranath, aged 41 years,
T.T.S. SDOT, Hospet.

69. Gurubasavaraja Angadi, aged 35 years,
Technician, SDOT, Hospet.

70. B.K. Rama Murthy, aged 45 years,
Telecom Tech. Assistant, SDOT HPT.

71. K.C. Gaddad, aged 31 years,
Technician, SDOT, HPT.

72. E. Kuberappa, aged 34 years,
Technician Donimalai, SDOT HPT.

73. D. Naganna, aged 41 years,
Technician, Cinemen Promotion SDOT, HPT.

74. M.C. Sumumaran Nair, aged 46 years,
Sr. Technical Supervisor, Telephone Exg.
Hospet SDOT HPT.

75. A. Shaik Ahamed, aged 40 years,
Telecom Technical Assistant, Hospet SDOT HPT.

76. B.H. Bheemasa Setty, aged 37 years,
Technician, Hospet, SDOT HPT.

77. K.S. Mahaboob, aged 37 years,
Technician, Hospet SDOT HPT.

78. C.B. Bennalli, aged 37 years,
Technician, S.D.O.T. HPT.

79. Rajalakshmi T.N., aged 36 years,
Technician, Sandur Telephone Exge. SDOT HPT.

80. M.B. Basavaraj, aged 33 years,
Technician, Harapanahalli, S.D.O.T. HPT.

81. S. Anjaneyulu, aged 35 years,
Technician, Huvinahadagali, SDOT HPT.

82. H. Subhash Chandra, aged 39 years,
Technician, Huvinahadagali, SDOT, HPT. ... Applicants



83. Neelakanth Turkani, aged 34 years,
Technician, Kottur, SDOT HPT.

84. N. Lakshminarayana, aged 34 years,
Technician, B.P. Halli, SDOT, HPT.

85. M.R. Thippeswamy, aged 39 years,
Technician, Hubli.

86. Totappa Y. Deva Shetty, aged 34 years,
Technician, Hubli.

87. P.M. Srinivas,
S/o P.K. Madhava Rao,
AEA, O/o A.E. Internal-I,
Central Main Exchange, Bangalore-1. ... Applicants
(Applicant Nos. 42 to 56, 58, 59, 61, 92 are
working in O/o S.D.O.T., Bellary).

(By Advocate Shri M.B. Nargund)

Vs.

1. The Chief General Manager,
Karnataka Telecommunication Circle,
Ulsoor, Bangalore.

2. General Manager, Bangalore Telephones, Bangalore.

3. Telecom District Engineer, Bellary, Dist. Bellary.

4. Union of India, represented by its Secretary,
Telecom Department, Sanchar Bhavan, New Delhi.

5. The Chairman, Telecom Commission,
Sanchar Bhavan, New Delhi.

6. Secretary to the Dept. of Personnel, Public
Grievances and Training, Govt. of India,
(Dept. of Personnel & Training), New Delhi. .. Respondents

(By Advocate Shri M. Vasudeva Rao,
Addl. Central Govt. Stg. Counsel for
R-1 to 5).

ORDER

Shri Justice P.K. Shyamsundar, Vice Chairman:

We have heard both sides. The question for consideration
herein is whether all these applicants herein 87 in numbers are
entitled to same benefits as was granted by this Tribunal in O.A.
No.156/1992, disposed of on 6.3.1993.

2. It is urged by both sides that the position is similar to what was dealt with in the aforesaid O.A. and therefore it becomes apparent that we have to simply act in terms of what was done in the aforesaid O.A. Following the said O.A., we quash Annexure-A5 and pass the following order.

3. Respondents are directed to count the period of training undergone by the applicants as duty for the purpose of granting increments notionally and to extend the actual benefit of increment from 1.10.1990 onwards. The financial benefits flowing therefrom shall be extended and be made available to the applicants within three months from the date of receipt of a copy of this order.

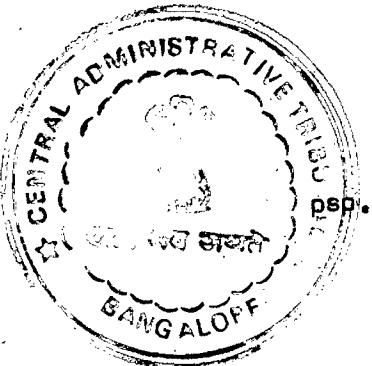
4. We take this opportunity of directing the department to make similar orders in all such cases which are to be regulated in terms of this order. It is unnecessary for everybody to come to the Court for relief. In fact, it is observed by the Supreme Court in the case of Inder Pal Yadav Vs. Union of India reported in 1985 SCC (L&S) 526, that the rights of the parties are to be regulated in accordance with the rights so settled. We do hope, this will be the last set of litigation in which we are asked to adjudicate.

Sd/-

Sd/-

(T.V. RAMANAN)
MEMBER (A)

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN



TRUE COPY
N. [Signature] S
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

9/2/95

MA 254/95
WTD 1162 & 1876-1959/96

Date	Office Notes	Orders of Tribunal
4-7-95		<p>PKS (VC) / TVR (MA) 02.06.95</p> <p>Heard. Time to comply by three more months from the date of this order.</p>
		<p>Sd/- MEMBER (A) Sd/- VICE CHAIRMAN</p> <p>TRUE COPY <i>dkm</i> 12/6/95</p> <p>Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p>

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

FF5

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 038.

CP 4/96 in Dated: 27 JUN 1996

APPLICATION NO. OA 1162 & 1874 to 1959 / 94

APPDICTANT(S) : Shri. Vijayakumar Deshpande & 66 ors.

V/s.,
RESPONDENTS : Shri. Rangath; Cg Pt, Telecom, Karnalakad
201.

To.

1. Shri. M. B. Nargund,
Advocate,
No. 180/A, 1st Floor,
2nd Main, 4th Block,
Rajajinagar, Bhu-10.

2. Shri. M. V. Rao
Adv. CGSC
High Court Bldg
Block - 1

Subject:- Forwarding of copies of the Orders passed by
Central Administrative Tribunal, Bangalore-38.

-x-x-x-

A copy of the Order/Stay Order/Interim Order,
passed by this Tribunal in the above stated applicatio(s)
is enclosed for information and further necessary action.
The Order was pronounced on 21-6-96

May
for Deputy Registrar
Judicial Branches.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH. BANGALORE

CONTEMPT PETITION NO.4/1996 IN
O.A.NO.1162 &1874 TO 1959 OF 1994

FRIDAY THIS THE TWENTY FIRST DAY OF JUNE. 1996

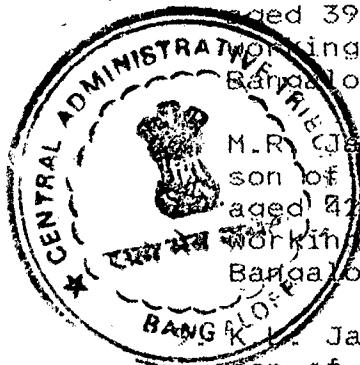
SHRI JUSTICE D.P. HIREMATH
SHRI V. RAMAKRISHNAN

VICE CHAIRMAN
MEMBER(A)

1. Vijavakumar Deshpande
son of S.B. Deshpande,
aged 39 years,
Office of DET.MW(P),
Bangalore
2. N. Prakash.
son of T.R. Narasimhamurthy,
aged 39 years,
working in DET.MW(P). Bangalore
3. S. Nagarajaiah,
son of Siddagangappa,
aged 42 years,
working in DET.MW(P), Bangalore
4. T.H. Thotappa,
son of Hanumantappa,
aged 37 years,
working in DET.MW(P),
Bangalore
5. Lakkappa
son of Doddaiyah,
aged 33 years,
working in DET.MW(P).
Bangalore
6. V. Krishnaiah.
son of V. Venkataswamy,
aged 35 years,
working in DET.MW(P),
Bangalore
7. A. Ramananda.
son of K.B. Anjanappa,
aged 39 years,
working in DET.MW(P),
Bangalore

M.R. Jayaprakash
son of M.S. Ramachandra Rao.
aged 41 years.
Working in DET.MW(P),
Bangalore

BANGK.L. Jayasimh Rao.
Son of K. Laxminarayan Rao.
aged 38 years,
working in parent division
T.D.E.. Tumkur



10. M. Hussain Santageri.
son of Kasinsab Santhageri,
aged 33 years
working in DET CCP, Bangalore
parent division BTee, Bellary
11. Veena D. Bhat
W/o D.V. Bhat.
aged 35 years,
working in DET Microwave Maintenance
Bangalore
12. Sambath S..
son of R. Sadayan.
aged 46 years.
working in D.E. Microwave,
Bangalore
13. R.R. Narayan,
son of R.K. Ramaswamy Iyengar,
aged 39 years.
working in V.F.CXL, BG,
Bangalore
14. K.C. Sannad
son of C.I. Sannad,
aged 39 years working in DELD
STSR, BG,
Bangalore
15. L. Srinivasan.
son of G. Laksma Iyer,
aged 41 years, working in
DE PCM Inst. BG
16. C.A. Raj.
son of A. Chinnappa
aged 34 years.
working in Central O/D BG(South)
17. K.S. Shailraju.
son of Subbaiah.
aged 46 years,
working in DE Rural South,
Bangalore
18. Kalpana Bhat,
D/o Krishna Bhat
aged 33 years,
working in Telephones Kengeri
CTD, Bangalore
19. A.R. Srinivas
Son of Ramaswamy,
aged 36 years,
working in DE M/W Maintenance BG
Bangalore
20. Mallanna
son of Chikkanna
aged 46 years,
working in Central EOB (Maint) Bangalore



21. Y.R. Narayana
son of Ramakrishnaiah.
aged 41 years.
working in Office of SDE
(Rural) South, Bangalore
22. K.N. Ashwathnarayan Rao.
son of K.V. Nagaraj Rao.
aged 35 years.
Office of SEE(Rural) South.
Bangalore
23. S. Hanumaiah,
son of Sidigabhoi.
aged 42 years.
office of SDE (Rural) South,
Bangalore
24. Shalivan Beerge,
son of Panduranga.
aged 42 years.
O/o SDE (Rural) South,
Bangalore
25. V. Jayapalan
son of V.C. Venugopal
aged 38 years.
O/o Telephone Exchange,
K.R. Puram, Bangalore
26. B.R. Gopinath Rao
Son of Ramachandra Rao
aged 50 years.
O.O. RDX Power,
Bangalore
27. S. Raman
son of C.S. Sundaresan.
aged 32 years.
Office of KRI RLU, Bangalore
28. S. Vinobha
son of M. Swamikannu
aged 44 years.
office of KRI RLU Bangalore
29. M. Gopal
son of Muniyan
aged 55 years.
Office of EIOB CEN II.
Bangalore
30. H.D. Muniyappa
son of Dasappa
aged 39 years.
office of UH.F. Installation
Bangalore



✓

31. T.J.N. Gnanasundarchettv
son of T.J.V. Nadamuniachettv
aged 43 years.
O.O. S.D.E. City Outdoor,
Bangalore

32. R. Gunalan
son of Rangaswamy
aged 41 years,
working in TDM
Madikeri

33. M. Nanjundaswamy II
son of M. Muniayappa
aged 42 years.
working in City EIOB Indoor
Bangalore

34. Lakshmana
son of Lenkappa
aged 38 years
working in SDE Rural
(Installation), Bangalore

35. D.N. Nagaraj
son of Nanjundswamy
aged 39 years,
working in City Outdoor.
Bangalore

36. P. Kalebasanna
aged 39 years,
working in DET. MW (P),
Hubli BG T.D. Bangalore

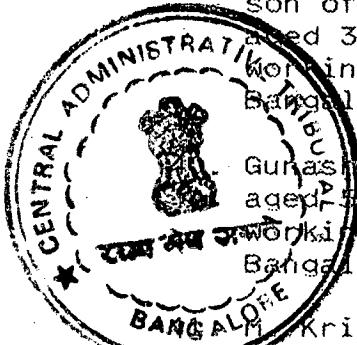
37. S.G. Kurvatti
son of Gangadharappa.
aged 37 years,
working in JAO Office of GMT
Dharwad

38. K.C. Pradeep Kumar
son of K.S. Chennappa
aged 36 years,
working in C.T.O. BG
Bangalore

39. T. Ramachandra
son of T. Thimmaiah.
aged 34 years,
working in CTO BG
Bangalore

Gunashekaran
aged 37 years,
working in K.R.I.
Bangalore

K. Krishnamurthy
son of Muniswamy
aged 48 years,
working in CTO BG Bangalore



42. C.B. Kohalli,
son of Basappa G. Kohalli
aged 34 years,
T.T.A. O/o Director Installation
Sumangala Complex, Lamington Road.
Hubli

43. T. Shanmukha Swamy,
son of T. Basavaraj,
aged 37 years, T.T.A.,
O/o S.D.E. CMG II Floor
H.P.O. Compound
Hubli

44. Smt. T.S. Geeta,
wife of T. Shanmukhaswamy,
aged 36 years, TTA
O/o SDE Trunks, Pinto Road,
Hubli

45. Smt. S. Seethalakshmi
wife of D.K. Lakshmanan,
aged 35 years, TTO (O)
O/o SDE Phones Auto Exchange
HPO Compound
Hubli

46. Katteppa R. Koppal
son of Ramacharya B. Koppal,
aged 37 years, Technician (TTA)(O)
working in Auto Telephone Exchange,
J.C. Nagar, Hubli

47. Ramachandrra S. Potdar
son of Srinivas Potdar,
aged 34 years, T.T.A.
Telephone Exchange,
Ranebennur

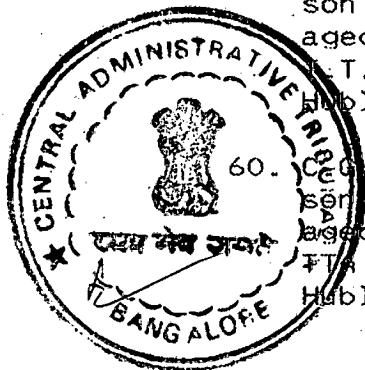
48. V.R. Pattar,
son of Ramachandra Pattar
aged 37 years,
Technical Supervisor,
Telephone Exchange,
Rattihalli, Taluk
Hirekerur

49. S.R. Kulkarni,
son of Ramachandra Kulkarni
aged 37 years,
T.T.A.(O) Telephone Ex.
Ranebennur

50. B. Huvanna
son of Kotrappa
aged 41 years,
T.T.A. (O) Telephone Ex.,
Ranebennur



51. Smt. Shashikala K. Badiger
D/o Sri Kalappa Badiger,
aged 35 years,
Technician
Co-axial Maintenance
Telephone Ex. Buldg
Ranebennur
52. N.M. Maganurmath
son of Mrutyunjaya M.
Maganurmath,
aged 35 years, T.T.A.
Telephone Ex., Ranebennur
53. G.S. Diggavi,
son of S.T. Diggavi.
aged 45 years,
T.T.A. Telephone Ex., Byadgi
54. S.L. Sigli,
son of L.B. Sigli,
aged 50 years, Technical
Supervisor, Telephone Ex.
Byadgi
55. Smt.R.C. Jadar,
D/o Hemanna,
aged 35 years,
T.T.A. Telephone Ex.,
Hirekerur
56. V.M. Navalagatti,
son of Murigeppa Navalagatti
aged 40 years,
T.T.O.(O),
Telephone Ex., Naragund
57. S.R. Kundapur
son of Ramachandrabhat
aged 37 years, T.T.A.(O)
Cross-Bar Telephone Ex.,
Dharwad
58. I.S. Mathad
son of Sadashivayya B. Mathad
aged 38 years,
T.T.A.(O) Telephone Ex.,
Kalaghatagi
59. M.G. Karjagi,
son of Gurappa S. Karjagi
aged 40 years,
T.T.A. G.K. RLU Electronic Ex.,
Hubli
60. C.G. Nagannavar,
son of Gadigeppa A. Nagannavar
aged 49 years,
FTT Carrier Station
Hubli



61. Hunashikatti C.M.
son of Maharudrappa
aged 41 years.
Technical (TTA)
Telephone Exchange.
Alnavar

62. B.K. Hamsagar.
son of K.V. Hamsagar,
aged 50 years.
Technical Supervisor
Microwave Maintenance,
Hubli

63. S.N. Badiger
son of N.K. Badigar
aged 39 years.
Techn. Gr.III,
O/o S.D.O. Phones I,
L.I.C. Bldg.
Lamington Road,
Hubli

64. M.S. Joshi.
son of S.V. Joshi
aged 49 years. TTA Carrier &
V.F.T. Station
H.P.O. Compund
Hubli

65. P.S. Kulkarni
son of Shankar Rao
aged 41 years.
TTA O/o SDE Trunks
Hubli

66. M.P. Kalasannavar.
son of P.T. Kalasannavar
aged 43 years.
T.T.A. O/o SDE Trunk
Hubli

67. G.G. Patil
son of Gurunath
aged 51 years.
TTA SDE D. Tax APMC Yard
Amargol
Hubli

Applicants/
complainants

By Advocate Shri M.B. Nargund)

v.

1. Shri Ranganath,
Chief General Manager,
Karnataka Telecommunication
Circle, Ulsoor,
Bangalore



2. Shri J. Ramanujam.
Sr. General Manager,
Bangalore Telephones,
Bangalore

3. Shri Thakkar,
Chairman,
Telecom Commission,
Sanchar Bhavan,
New Delhi

Respondents

(By Addl. Central Government
Standing Counsel Shri M.V. Rao)

ORDER
SHRI JUSTICE D.P. HIREMATH, VICE CHAIRMAN

Heard the learned counsel for the applicants. Respondents have filed counter stating that the benefit envisaged by this Tribunal has been given to some of the applicants but some do not get the same according to the calculations made by the respondents. Applicants' counsel states that the left out applicants are also allowed to get the benefit keeping in view the date 1.1.86 on which date the Fourth Pay Commission's report came ~~to be~~ in operation. It is note worthy here that while disposing of OA 1162 of 1994 and other connected matters, we did not make a specific direction as to what should be the guidelines in the matter of calculations of the benefits. We only stated that having given notional increment for a

certain period, the calculations of the benefit shall be made. If the respondents committed a mistake according to the applicants in respect of some of the applicants, there is a fresh cause of



action which could be agitated by the applicants in an independent application. We find no ground to proceed against the respondents in this Contempt petition. Accordingly proceedings are dropped.



Sd/-

(V. RAMAKRISHNAN)

MEMBER(A)

Sd/-

(D.P. HIREMATH)

VICE CHAIRMAN

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ua


27/6/96
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

775

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 038.

CP 3/96 in

Dated: 27 JUN 1996

APPLICATION NO. OA 1162 & 1874 & 1903 & 1905 & 1908/94

APPDICANT(S) : Sri. Srinath k & 34 os.

V/s.,
RESPONDENTS : Sri. Ranganath, CGM, Tekem Karnatake & 20

To.

1. Shri. M. B. Nargund
Advocate,
NO. 180/A, 1 floor,
2nd Main, 4th Block,
Rajajinagar, Blore-10.

2. Shri. M. V. Rao
Adv. CGSC
High Court Bldg,
Blore-1

Subject:- Forwarding of copies of the Orders passed by
Central Administrative Tribunal, Bangalore-38.

-x-x-x-

A copy of the Order/Stay Order/Interim Order,
passed by this Tribunal in the above stated applicatio(s)
is enclosed for information and further necessary action.
The Order was pronounced on 21-6-96

for

Deputy Registrar
Judicial Branches.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO. 3/1996 IN O.A.
NOS. 1162 & 1874 TO 1903 AND 1905 TO 1908 OF 1994

FRIDAY THIS THE TWENTY FIRST DAY OF JUNE, 1996

SHRI JUSTICE D.P. HIREMATH
SHRI V. RAMAKRISHNAN

VICE CHAIRMAN
MEMBER(A)

1. Srinath K.
aged 50 years.
Sr. Technical Supervisor,
D/o AE E-10 B. RT Nagar,
RLU Bangalore
2. Lilly Theniniyal Y.
aged 39 years.
Technical Supervisor,
D/o AE E-108 R.T. Nagar,
RLV. Bangalore
3. Helen Lobo.
aged 33 years.
Technician, Malleswaram Exchange
Bangalore
4. H.G. Byre Gowda.
aged 31 years.
Technician, O/o AE E-108 Mal
R.T. Nagar RLU,
Bangalore
5. A. Raman.
aged 45 years.
Technician, O/o AE E-108 Mal
Malleswaram Exchange
Bangalore
6. Shankar, aged 38 years.
Technician, O/o A.E. E-108
Malleswaram Exchange.
Bangalore
7. Shubangi, aged 39 years.
Technician, O/o A.E. E.108
MAL Malleswaram Exchange,
Bangalore
8. R. Lalitha.
aged 37 years.
Technician, O/o AE E-108 MAL
Malleswaram Exchange,
Bangalore

P. Palani Velu.
aged 34 years.
JMO. O/o C.G.MT. Planning
Section, Room No.412, 4th Floor,
Bangalore -6



10. N. Chandra Shekhar
aged 37 years.
Technician, O/o AE Tech
1+10-II (SFCI)
CMX Bldg., B.G.T.D.
Bangalore-1
11. C.S. Satyanarayana.
aged 39 years.
Technician,
O/o DE Building Manning
Amenity Block,
Bangalore
12. Prasannakumar.
aged 39 years.
Sr. Technical Supervisor,
O/o AE Tech. 010 II (SFCI),
CMX Bldgs., BGTB,
Bangalore - 1
13. G. Richard D'Souza,
aged 54 years.
Technician,
O/o AE SSX Central 1/D,
CMX Bldgs.
Bangalore - 1
14. N. Bhanu Prakash.
aged 37 years.
Technician,
O/o AE Jay I/D T.D.
Jayanagar Exch.
Bangalore
15. J. Lakshminarayana.
aged 41 years.
Technician,
O/o AE SSX Central I.D.,
CMX Bldgs, Bangalore - 1
16. Lakshmana.
aged 34 years.
Technician,
O/o AE Rural RLU Yelahanka,
Yalahanka Exchange,
Bangalore - 64
17. G. Umajayanthi.
aged 30 years.
Technician
O/o AE Rural Yalahanka Rlu
Yalahanka Exchange,
Bangalore - 64
18. T. Narasimha Murthy.
aged 51 years.
Technician, O/o AE Central
O/D West, Bangalore - 9



19. V.S. Vasanthi.
aged 32 years.
Technician.
O/o AE Rural.
Yalahanka RLU,
Yalahanka Exchange.
Bangalore - 64
20. T. Kannan.
aged 57 years.
Technician.
O/o AE SSX Central
I/D CMX Bldgs.
Bangalore - 1
21. K. Shyamsundar Rao.
aged 50 years.
Sr. Technical Supervisor.
O/o DE Central O/o CMX Bldgs
BDTD Bangalore
22. Manoharan S.,
aged 43 years.
Technician, O/o AE Central
O/o Sough PABX Bangalore
23. M.S. Radha Krishna.
aged 50 years.
Sr. Technical Supervisor.
O/o AE Internal I Malleswaram Exch.
Bangalore - 55
24. K. Siddappa
aged 42 years
Technician.
O/o Malleswaram
Malleswaram Exchange.
Bangalore - 55
25. K. Nanjundaiah.
aged 32 years.
Technician,
O/o AE Internal I,
Malleswaram Exch.
Bangalore
26. R.V. Santhanam.
aged 42 years,
Technical Supervisor,
O/o MAL I/D Internal I,
Malleswaram Exch.,
Bangalore
27. A.V. Subramanyam
aged 57 years.
Technician,
O/o AE PBX North City,
Bangalore
28. Vincent D. Paul.
aged 41 years,
Technician, O/o AE Trunks Exh.II,
Telecom Bldgs. Bangalore



29. Hanumantharaya,
aged 38 years.
Technician,
O/o AE E-108 R.T. Nagar,
RLU, Bangalore

30. Zarappa
aged 35 years.
Technician,
O/o AE E-108
Peenya Exch.,
Bangalore

31. Venkateshaiah.
aged 42 years.
Technician,
O/o AE E-108,
R.T. Nagar, RLU,
Bangalore

32. Chengal Reddy,
aged 53 years.
Sr. Technical Supervisor,
O/o AE Central O/o West
E.E.T.D. Bangalore

33. Venkatesha,
aged Major,
Technical Supervisor,
O/o A.E. Central
O/o South B.G.T.D.
Bangalore

34. N. Sadananda
aged 37 years.
Technician O/o AE Trunks
Technical II,
Telecom Bldgs,
Bangalore-1

35. B. Balakrishna,
aged 37 years,
Technician O/o T.E. Installation.
B.C.B. Tele
Bangalore

Applicants

(By Advocate Shri M.B. Nargund.)

v.

1. Shri Ranganath,
Chief General Manager,
Karnataka Telecommunication
Circle, Ulsoor,
Bangalore

2. Shri J. Ramanujam,
Sr. General Manager,
Bangalore Telephones,
Bangalore



3. Shri Thakkar.
Chairman.
Telecom Commission.
Sanchar Bhavan.
New Delhi

Respondents

(By Addl. Central Government
Standing Counsel Shri M.V. Rao)

ORDER
SHRI JUSTICE D.P. HIREMATH, VICE CHAIRMAN

Heard the learned counsel for the applicants. Respondents have filed counter stating that the benefit envisaged by this Tribunal has been given to some of the applicants but some do not get the same according to the calculations made by the respondents. Applicants' counsel has filed a rejoinder stating that the left out applicants are also allowed to get the benefit keeping in view the date 1.1.86 on which date the Fourth Pay Commission's report came to be in operation. It is note worthy here that while disposing of OA 1162 of 1994 and other connected matters, we did not make a specific direction as to what should be the guidelines in the matter of calculations of the benefit. We only stated that having given notional increment for a certain period, the calculations of the benefit shall be made. If the respondents

committed a mistake according to the applicants in respect of some of the applicants, there is a fresh cause of action which should be agitated by the applicants in an independent application. We find





no ~~Grounds~~ to proceed against the respondents in
his Contempt Petition. Accordingly proceedings
dropped.

Sd/-

(V. RAMAKRISHNAN)

MEMBER (A)

Sd/-

(D.P. HIREMATH)

VICE CHAIRMAN

TRUE COPY

May 27/6/96

Section Office
Central Administrative Tribunal
Bangalore Bench
Bangalore

U.A.

**In the Central Administrative Tribunal
Bangalore Bench**

Bangalore

NA 382195 for ~~classifications~~ ~~descriptions~~
NA 383195 for ~~second~~ ~~descriptions~~ for
ection No. 1162194 ~~as of~~ 199
1874101959194.

Application No. 116296 as of 199

1874.10.1959.96.

ER SHEET (Contd.)
2/2. The chief G.M. Telecom, B' box 402

Sri. K. Srinath & 86.00

ORDER SHEET (Contd.)

PKS (VC) / VR (MA)
8.9.95

Heard both sides. We find no reasons to extend further time to Government for compliance of the directions of the Tribunal given in O.A. Nos. 1162/94 & 1874 to 1959/94 disposed of on 16.1.95. We notice sufficient time has already been granted and no grounds have now been made out for further extension of time. M.A.No.383/95 is hereby rejected.

The Standing Counsel asks leave on behalf of the Department to defer payment of the financial benefits flowing from our order till the matter is finally resolved. We are not able to decipher what final solution the Department is going to offer. Our order is final unless it is set aside by a superior court. We see no reason why the officials should not get the benefit of our orders in terms of money. Whatever financial benefits



Date	Office Notes	Orders of Tribunal
	<p style="text-align: center;">Court of Appeal</p> <p style="text-align: center;">Chancery</p> <p style="text-align: center;">Civil</p> <p style="text-align: center;">Criminal</p> <p style="text-align: center;">Family</p> <p style="text-align: center;">Labour</p> <p style="text-align: center;">Lokayukta</p> <p style="text-align: center;">P.M.</p> <p style="text-align: center;">Tribunal</p> <p style="text-align: center;">Writ</p>	<p>are due, the Department should arrange to pay the same without any further delay. In the light of the above order, M.A.No.382/95 in O.A. Nos.1162/94 & 1874 to 1959/94 shall stand rejected.</p> <p style="text-align: right;">Sd/-</p>
	<p>1993-01-20</p> <p>Section Officer Central Administrative Tribunal Bangalore Bench BANGALORE</p> <p>TRUE COPY</p> <p style="text-align: right;">Sd/- 15/1/95 Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p>	<p style="text-align: center;">(A) VC</p>

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 038.

Review Appln. No. 77 to 163 of 1996 in

Dated: 30-10-96

APPLICATION NO. 1162 and 1874 to 1959 of 1994.

APPDICANT(S) : The Chief General Manager, Karnataka Telecommunication
V/s., Circle, Bangalore and others.,

RESPONDENTS : Sri. K. Srinath and others.,

To.

1. Sri. M. Vasudeva Rao, Additional Central Govt.
Standing Counsel, High Court Bldg, Bangalore-1.

2. Sri. M. B. Nargund, Advocate,
No. 799, Third Main Road,
Fourth Block, Rajajinagar,
Bangalore-10.

Subject:- Forwarding of copies of the Orders passed by
Central Administrative Tribunal, Bangalore-38.

-x-x-x-

A copy of the Order/Stay Order/Interim Order,
passed by this Tribunal in the above stated applicatio(s)
is enclosed for information and further necessary action.
The Order was pronounced on 25th October, 1996.

[Signature]
For Deputy Registrar
Judicial Branches.

2 RAN. 77 to 163 of 1996

Date

Office Notes

Orders of Tribunal

DPH(VC)/TVR(MA)

25-10-1996

There are no grounds to review the order and if at all the respondents have highlighted a rider while implementing this Tribunal's order that they will take into account the decision of the higher judicial authority, it is for the department to take appropriate action and not to approach this Tribunal with an application for review. Hence, this Review Application is dismissed at the admission stage itself.

Sd/-

Sd/-

MEMBER (A)

VICE CHAIRMAN

TRUE COPY

Section - 11(1)(c)
Central Administrative Tribunal
Bangalore Bench
Bangalore

Yogeshwar
30/10/96

7614
2528
86
Section IV A
SUPREME COURT OF INDIA
NEW DELHI.
DATE:- 12/6/97

From:-
The Registrar
Supreme Court of India.
NEW DELHI.

2/6/97

To:-
The Registrar
Central Administrative Tribunal
Bengaluru Bench, Bangalore.

PETITION FOR SPECIAL LEAVES CIVIL NOS. 75 & 7014 197
(Petitions under Article 133(1) of the constitution of India from
the Judgment and order dated 16/11/1995
of the ~~Central Administrative Tribunals~~ Central Administrative Tribunals
in CA NOS. 1162 & 1874-1959/96-
set Bangalore

... PETITIONER(S)

K. SPINATH & ORS
Sar.

... RESPONDENT(S)

I am directed to inform you that the petitions above mentioned
filed in the Supreme Court were dismissed
by the Court on 27/5/97.

Yours faithfully

K. S. KUMAR
for Registrar 3/6

COPY TO
Mr. C.V. SUBRA MAO (Adv)

16/6

16/6

Recd thru KAT.

P
17/6/97

Enter in SLP Register, O.A. Register, held to file & Note

Thereafter file a copy of this with a copy of O.A. order
as per R. 143 of Rop 193.

17/6/97

JAI/SHRI B.

